



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,8th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:30 AM]**

**BEFORE:**

**MR. KAUSHIK KUMAR SHARMA - JOINT REGISTRAR (VIGILANCE)**

**COURT NO: 101**

#### [LAWAZIMA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	RSA/224/2015	RAMLAL SARMAH and ANR, <b>Versus</b> MUSST. IRON NESSA and 9 ORS,	MR.A BHATTACHARJEE MR.P K GARODIA MS.P SARMA MR.R DUARAH	MS.T GOSWAMI(R- 1-8)
2	Arb.P./35/2016	PABITRA JIBAN BARUAH <b>Versus</b> M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MR.C CHAKRABORTY MS.S KAKATI	
3	MC/626/2015 IN MAC.APP. SL.NO. 239201, MC 709/2015, WITH STAY PET., I.A.(C) 4046/2018(D/O), MC 624/2015(D/O) <b>WITH</b>	THE RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> JAYA BASUMATARI and 3 ORS,	MR.R GOSWAMI MR.I ALAM MS.M DEKA	MR.B C TALUKDAR(R-1&2) MR. B SARMA(R-1&2)
4	MACApp./901/2018	THE RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> SRI DHANESWAR BORO and 3 ORS,	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR B C TALUKDAR (R-1&2)
5	WP(C)/7172/2016	ZAKIR AHMED CHOUDHURY <b>Versus</b> STATE OF ASSAM and 15 ORS.	MRM J QUADIR MR.S Y AHMED MSM KHANIKAR	MR G SAHEWALLA (SR. ADV., R-7) MR G N SAHEWALLA (SR. ADV., R-3-12,14) GA, ASSAM MD ASLAM SC, APDCL MS. R JAIN (R-12) MR. P DEKA (R-3-12,14) MR. A CHETIA (R-3-12,14) MS.N PODDAR(R- 3-6, 8- 11) MR. M SAHEWALLA (R- 7,14)
6	WP(C)/7516/2016	ANAMUL HOQUE LASKAR <b>Versus</b> STATE OF ASSAM and 11 ORS.	MR.A M S MAZUMDER MR.A A R KARIM	GA, ASSAM SC, P & R D
7	WP(C)/569/2019	PRADIP DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S P DAS	GA, ASSAM
8	WP(C)/1277/2019	NRIPEN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. N BORAH MR. H MAZUMDER	SC, SEC. EDU. MR. U K GOSWAMI (R5)

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019
14)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019